

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

24.05.2013

OA No. 193/2012

Mr. Surendra Singh, Counsel for applicant.
Mr. Ashish Kumar, Counsel for respondents nos. 1 & 2.
None present for respondent no. 3.

Learned counsel for the applicant submitted that vide order dated 24.08.2012, the applicant has already been promoted to the post of Master Gazetted in the pay scale PB-3 Rs.15600-39100 with Grade Pay Rs.5400 and has been posted at Dholpur and he has joined this post. Therefore, in view of the changed circumstances, the present OA has become infructuous.

In view of the averments made by the learned counsel for the applicant, this OA has become infructuous and, therefore, dismissed as having become infructuous.

Anil Kumar
(Anil Kumar)
Member (A)

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